

EIGHTH REPORT

SECOND LOK SABHA

1, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eighth Report.

2. The Committee held its sitting on the 30th August, 1958. The Committee considered twelve applications for leave of absence. The recommendation with respect to each application is given below:

3. *Shri S. C. Choudhury*.—The Member has applied for leave of absence from the 25th March to the 9th May, 1958 on the ground of illness. The Committee recommend that leave may be granted to the Member for this period of 46 days.

4. *Shri M. Elias*.—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e. for 48 days from 11th August to 27th September, 1958) as he is touring abroad in connection with the International Congress for Disarmament and International Co-operation. The Committee recommend that leave may be granted to the Member for this period.

5. *Shrimati Lalita Rajya Laxmi*.—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e. for 48 days from 11th August to 27th September, 1958) on the ground of health. The Committee recommend that leave may be granted to the Member for this period.

6. *Shri C. Bali Reddy*.—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e. for 48 days from the 11th August, to the 27th September, 1958) as he is on tour to U.S.A. as Leader of Farm Leaders' Study Project. The Committee recommend that leave may be granted to the Member for this period.

7. *Shri M. Gulam Mohideen*.—The Member has applied for leave of absence for 20 days from the 11th August 1958 on account of the death of his father. The Committee recommend that leave may be granted to the Member for this period i.e. upto 30th August, 1958.

8. *Shri B. Pocker*.—The Member has applied for leave of absence for two weeks from the 11th August, 1958 on the ground of illness.

The Committee recommend that leave may be granted to the Member for this period i.e. upto 25th August, 1958.

9. *Shri D. S. Raju.*—The Member has applied for leave of absence for one month from the 11th August, 1958 on the ground of illness. The Committee recommend that the Member may be granted leave for 31 days i.e., from 11th August to 10th September, 1958.

10. *Shri U. Muthuramalinga Thevar.*—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e., for 48 days from the 11th August to the 27th September, 1958) as he is detained under the Preventive Detention Act. The Committee recommend that leave may be granted to the Member for this period.

11. *Shri Indulal Kaniyalal Yajnik.*—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e., for 48 days from the 11th August, to the 27th September, 1958) as he is detained in jail under sections 143 and 188 of I.P.C. The Committee recommend that leave may be granted to the Member for this period.

12. *Shri Karsandas Parmar.*—The Member has applied for leave of absence from the 14th August to the 27th September, 1958 as he is detained in jail under sections 143 and 188 of I.P.C. The total period of absence of the Member comes to 45 days. The Committee recommend that leave may be granted to the Member for this period.

13. *Her Highness Maharani Vijaya Raje Scindia of Gwalior.*—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e., for 48 days from 11th August to 27th September, 1958) on account of the illness of her daughter. The Committee recommend that leave may be granted to the Member for this period.

14. *Shri Kamal Narayan Singh.*—The Member has applied for leave of absence for the entire period of the Fifth Session (i.e., for 48 days from the 11th August to the 27th September 1958) on account of illness. The Committee recommend that leave may be granted to the Member for this period.

15. A statement showing the names of members who have been continuously absent for 15 days or more for the sittings of the House during the Fourth Session (From 24th March to 9th May, 1958) is laid on the Table.

NEW DELHI;
The 2nd September, 1958.

MULCHAND DUBE,
Chairman.